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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/532/ (IB)/2017
NAME OF THE PETITIONER(S) : SIMPLEX INFRASTRUCTURE LTD
NAME OF THE RESPONDENT(S) : BARATH BUILDERS CONSTRUCTIONS (I) PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	M. Vijayan & A. V. Raja For M/s. King & Partridge	Counsel for Respondent	M. Vijayan
2.	THIRYAMBAK RATHNAM	Counsel for Petitioner	

ORDER

Counsel representing both the parties are present. Heard the counsel for petitioner and part submission of the counsel for respondent. For continuation of the submissions, time extended at request. Put up on 09.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)